Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu ******

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2850 –JK (LD) of 2025 DATED:- 07 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 07 - 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.

2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.

- 3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Principal Secretary to Government, PW(R&B) Department
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Blat)

Assistant Legal Remembrancer

Annexure to the Government Order No:- 2850 -JK(LD) of 2025 dated 07.03.2025

Case No.	Titled of the case	OIC	Designation
CPSW No. 405/2012 In SWP No. 1789/2012	Raj Kumar Bakshi V/s MM Gupta (MD, JKPCC Ltd.) & Ors.	Sh. Bashir Ahmad Dar	Managing Director, JKPCC Ltd.
CCP (S) No. 113/2024 In WP (C) No. 2447/2023	Divyawan Slathia V/s Sh. Rajeev Rai Bhatnagar & Ors.	Sh. Bashir Ahmad Dar	Managing Director, JKPCC Ltd.
WP (C) No. 3313/2023	Surinder Kumar Koul V/s UT of J&K & Ors.	Neeru Chadha	Company Secretary, JKPCC Ltd.
WP (C) No. 382/2025	M/s Electro Tech Systems V/s UT of J&K & Ors.	Sanjay Jandyal	Nodal Officer, Unit- Electrical, JKPCC Ltd, Jammu

Jm